

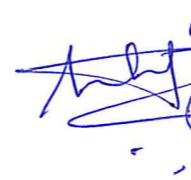
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/87/2016  
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 3 others  
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	Karunika Rethan Kaishava Sainna	Counsel for Petitioners	Ke
2	Thiriyambak Kannan Archana Syce	Respondent	

**ORDER**

Counsel representing both the parties are present. The matter is adjourned for final arguments. Put up on 17.07.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)